## Tour Programme of Sh Mahesh Kumar Singla, Special Rapporteur to Delhi to enquire the NHRC case No 7749/30/8/2022-WC Law Division from 04<sup>th</sup> -10<sup>th</sup> April 2024.

Date/Time	Mode of Travel	Details of work proposed to be undertaken /authority to meet
04.04.2024 Leave HQ	Delhi By own car/ taxi/deptt.	To conduct enquiry in case number Case No7749/30/8/2022-wc of NHRC (Shelter Homes).  Visit office of Delhi urban settlement improvement board DUSIB and discussion with CEO, DUSIB. Case number Case No. 7749/30/8/2022.
05.04.2024	By own car/ taxi/deptt	DCP south Delhi. Get details of a case u/s 323, 342 was registered at Mehrauli PS.
06.04.2024	By own car/ taxi/deptt	Visit to randomly selected Shelter homes after discussion with CEO as directed by NHRC (Visit to Shelter homes) number Case No7749/30/8/2022
08.04.2024	By own car/ taxi/deptt	Visit shelter home
09.04.2024	By own car/ taxi/deptt	Visit shelter home
10.04.2024	By own car/ taxi/deptt	Return to HQ if enquiry is over